

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. I.A. 4116/2023

In

C.P.(IB)-397(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: Bank of Maharashtra

Vs.

Mr. Vijaykumar Singh

SECTION 95(1) OF IBC, 2016

ORDER

I.A. 4116/2023

Ld. Counsel appearing for the Applicant/RP, Mr. Hafeez Patanwale is present.
The Respondent/Personal Guarantor shall file their Reply to the Report of the
RP within three weeks by serving advance copy to the other side.

List this matter on **29.11.2023**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

--Rajeev--

Sd/-

LAKSHMI GURUNG
Member (Judicial)